

[Translation]

**Pay scales of Doordarshan/AIR's Programme Assistants**3319. SHRI DADA BABURAO PARANJPE:  
SHRI SUSHIL CHANDRA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the pay-scale of the Engineering Assistants has been revised to Rs. 2000—3200, whereas the pay scale of the Programme Assistants has remained un-revised;

(b) whether the pay-scale of these two categories of Information and Broadcasting personnel have remained identical for decades and right upto the acceptance of the Fourth Pay Commission recommendations; and

(c) the time by which the pay-scale of the Programme Assistants is likely to be revised?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). The pay-scale of Engineering Assistants had to be revised in compliance with Court judgement. However, keeping in view the previous parity between the pay scales of Engineering Assistants and Transmission Executives, the matter has already been taken up with the 5th Central Pay Commission and Ministry of Finance. But it is difficult to give any time frame for this.

**Supply of Edible Oil**3320. SHRIMATI JAYAWANTI NAVINCHANDRA  
MEHTA:  
SHRI N. RAMAKRISHNA REDDY:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the demand of edible oil made by the State/Union Territory Government during 1995-96 and 1996-97, State/Union Territory-wise;

(b) the quantity of edible oil supplied to each State and Union Territory during the above period;

(c) whether some of the State Governments have requested the Union Government to increase the quota of edible oil;

(d) if so, the details thereof; and

(e) the steps taken by the Union Government to increase the quota of edible oil?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b). The demand of edible oil received from States/UTs during the years 1995 and 1996 and the allocation and lifting of imported edible oil by States/UTs during the years 1995-96 and 1996-97 is indicated in the *Statement* attached.

(c) and (d). The States like Andhra Pradesh, Gujarat, Maharashtra and West Bengal have sought an increase in their monthly allocation of edible oil for PDS during 1996.

(e) Supply of imported edible oil through PDS is supplemental in view of foreign exchange constraints. The entire quantity of edible oil to be imported during 1996 has since been allocated in advance to States/UTs. Any revision in the quota of States/UTs is not possible at this stage.

**STATEMENT***Demand, Allocation, Lifting of Imported Edible Oil for PDS*

(Figures in Tonnes)

State Name	*1995	1995-96		**1996	1996-97 @	
	Demand	Allocation	Lifting	Demand	Allocation	Lifting
Andhra Pradesh	80000	66600	39801	155000	49000	17220
Arunachal Pradesh	Nil	0	0	Nil	0	0
Assam	1200	1200	670	1300	1000	179
Bihar	Nil	200	0	31500	700	0
Goa	2900	4000	3125	5600	3200	1327
Gujarat	46000	49000	46091	63000	26000	13231